

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3972
ANSWERED ON:05.09.2012
ADMINISTRATIVE REFORMS COMMISSION
Patil Shri A.T. Nana

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has considered the recommendations made by the second Administrative Reforms Commission in its Seventh Report;
- (b) if so, the time by which these recommendations are likely to be implemented; and
- (c) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b) & (c): Recommendations made by the Second Administrative Reforms Commission in its Seventh Report titled 'Capacity Building For Conflict Resolution – Friction To Fusion' relate to various Ministries/Departments. The decision of the Government on various recommendations have been forwarded to Ministries/Departments concerned for appropriate action. Out of a total number of 126 recommendations, 111 recommendations have been accepted. 51 accepted recommendations have been implemented, so far. The decisions taken by the Government on remaining accepted recommendations are at various stages of implementation.